

(Open Court)

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD**

ALLAHABAD this the 07<sup>th</sup> day of November 2012.

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER- J  
HON'BLE MS. JAYATI CHANDRA, MEMBER -A**

**ORIGINAL APPLICATION NO. 198 OF 2004**

1. J.K. Bhattacharya aged about 47 years son of Mukund Chandra Bhattacharya R/o 771/648, Colonelganj, Allahabad.
2. Shashi Dhar Tripathi aged about 52 years, son of L.N Tripathi, R/o 697- D. Loco Colony, Allahabad.
3. Durga Prasad Singh aged about 50 years son of Raj Bali Singh R/o 46/8 Ganesh Nagar, Moyarabad, Allahabad.

.....Applicants.

**VE R S U S**

1. Union of India through General Manager, North Central Railway, Nawab Yusuf Road, Allahabad.
2. Divisional Railway Manager, North Central Railway, Nawab Yusuf Road, Allahabad.
3. Senior Divisional Personnel officer, North Central Railway, Nawab Yusuf Road, Allahabad.
4. Senior Divisional Operating Manager, North Central Railway, Nawab Yusuf Road, Allahabad.

.....Respondents

Advocate for the applicant: Shri T.S. Pandey

Advocate for the respondents: Shri K.P. Singh

O.A. NO. 1524/12

**ORDER**

**DELIVERED BY HON'BLE MR. SANJEEV KAUSHIK, MEMBER- J**

None for the applicant even when the case is called second time. Shri K.P. Singh learned counsel for the respondents.

2. Learned counsel for the respondents made a statement at the bar that the present O.A. has rendered infructuous for the reason that for the same very relief, which is claimed in the present O.A., have been claimed in the another O.A. filed by the same very applicants i.e. O.A. NO. 1562/2003, which was decided on 19.2.2008 even Execution Application NO. 01/08 has already been decided on 1.12.2009.

3. In view of above statement, order accordingly. No costs.

*S. Chawla*

Member (A)

*S. Chawla*  
Member (J)

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